

**Dr. K. L. Shrimali:** I have already said that grants have been sanctioned to 10 institutions for the handicapped

**Shri Jhulan Singh:** May I enquire if any appraisal has been made of the magnitude of the problem of handicapped children, and if these schemes are comprehensive enough to benefit all?

**Dr. K. L. Shrimali:** A sample survey is being made

श्री नवल प्रभाकर जैसे कि विवरण में दिया गया है कि देहरादून में ४ जनवरी सन् १९५९ से एक स्कूल प्रारम्भ हो गया है और उस में यह कहा गया है कि ५० बच्चे इस तरह के लिये जायेंगे, तो क्या वह प्रारम्भ हो गया है और उस में क्या ५० बच्चे प्रविष्ट हो गये हैं ?

श्री का० ला० श्रीवाली : जी हा, मडिल स्कूल प्रारम्भ हो गया है। अभी तो मैं आप को यह नहीं बता सकता कि उस में कितने बच्चे हैं लेकिन अगर आप बाद में चाहेंगे तो मैं आप को बता सकूंगा।

**Shrimati Renu Chakravartty:** May I know if it has been brought to the notice of the hon Minister that one of the premier institutions for the deaf and dumb in Calcutta is being closed down for lack of funds? If so, have any funds been made available to that institution?

**Dr. K. L. Shrimali:** I shall see that no institution is closed down on account of lack of funds. If the hon Member would kindly bring that to my notice, I will certainly look into the matter

**Shrimati Renu Chakravartty:** Is it a fact that deaf and dumb children are not allowed to inherit? It is a legal bar. May I know whether in the schemes which we are thinking of for the welfare of handicapped children, this very unfair legal bar is being sought to be removed?

**Mr. Speaker:** I believe it has already been removed under the Succession Act.

**Shrimati Renu Chakravartty:** It is an unfortunate thing. It has not been removed. It is existing there. The deaf and dumb are not allowed to inherit. They are the people who should be supported most.

**Mr. Speaker:** The hon lady Member knows how to bring in Bills. I will allow them.

**Shrimati Renu Chakravartty:** If I introduce them, they will never be accepted!

**Shri Jadhav:** May I know whether there has been any assessment made of the problem of handicapped children?

**Dr. K. L. Shrimali:** I have already said that a sample survey is being made.

#### Life Insurance Corporation

\*487. { Shri Damani:  
Shri Wodeyar:

Will the Minister of Finance be pleased to state

(a) whether any reference has been made to Life Insurance Corporation of India to revive the facility of granting loans for building houses in the urban areas, and

(b) if so, where does the matter stand?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir

(b) Does not arise.

**Shri Damani:** May I know the reasons for not continuing this practice which was being followed by the old companies?

**Shri B. R. Bhagat:** The Corporation has decided not to advance money for house building by mortgage of property because there has been a heavy backlog of such bad cases. Besides that, the Corporation has various

schemes for advancing money to housing societies started by State Governments and for its own employees as well.

**Shri Damani:** Has any progress been made in advancing money to middle income group housing schemes?

**Shri B. E. Bhagat:** Yes. There is a scheme run by the various State Governments known as the middle income group housing scheme, and the LIC has decided to advance money to the tune of Rs. 3—4 crores per annum under this scheme.

**Shri Damani:** Out of this amount of Rs. 3—4 crores under the scheme, how much has been advanced in the first two years?

**Shri B. E. Bhagat:** I require notice

**Shri Bimal Ghose:** The hon Minister will remember that when the question of LIC investments was discussed here, an assurance was given that there was no bar to investing life insurance funds against mortgage of property. Has the situation changed since then?

**The Minister of Finance (Shri Morarji Desai):** May I say that when I said that there was no bar, I meant that there was no bar? That does not mean that they must give it because there is no bar.

**Shri Thirumala Rao:** The hon Minister has replied that loans will not be given to individuals for house construction. Has the policy been decided that co-operative institutions also should be excluded from getting loans from the LIC for house construction?

**Shri B. E. Bhagat:** Co-operatives are being given loans.

**Banaras Hindu University**

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\*488. { Shri Warior:  
Shri Nagi Reddy:  
Shri Vasudevan Nair:  
Shri Vajpayee:

Will the Minister of Education be pleased to refer to the reply given to

Starred Question No. 1146 on the 18th December, 1958, and state:

(a) whether Government have received the final audit reports of the Banaras Hindu University for the years 1956-57 and 1957-58 after rectification of the irregularities noted in the original audit reports; and

(b) if so, whether a copy of the audit reports will be placed on the Table?

**The Minister of Education (Dr. K. L. Shrimani):** (a) No, Sir

(b) The audit reports will be placed on the Table of the House, when received

Some Hon. Members rose—

**Mr. Speaker:** The Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Selected Buildings Projects Team on Multistoreyed Buildings

\*478. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state whether Government have examined the suggestions of the Selected Buildings Projects Team's report on multi-storeyed buildings?

**The Deputy Minister of Finance (Shri B. E. Bhagat):** The recommendations of the Team have been formulated by a high level Panel after consulting several Chief Engineers. The Central and State Governments have, therefore, been requested to adopt the norms suggested for the purpose of future planning and designing of such buildings. The team has also prepared a pro forma to facilitate the implementation of the norms.

**Delhi House of Mirza Ghalib**

\*489. { Shri D. C. Sharma:  
Shri Bhakt Darshan:

Will the Minister of Scientific Research and Cultural Affairs be pleased